

**Central Administrative Tribunal
Principal Bench**

OA No.1214/2013

New Delhi, this the 8th day of January, 2016

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

Ms. Vijay Laxmi Shukla,
Group 'C' (Retd.),
W/o Late C.L. Shukla,
Aged 62 years,
R/o GD-7, Gali No.13,
G Block, Hari Nagar,
New Delhi-110064.

...applicant

(By Advocate : Shri Ashish Nischal)

Versus

Municipal Corporation of Delhi (South),
Through its Commissioner,
Civic Centre,
Minto Road,
New Delhi-110001.

...respondent

(None)

ORDER (ORAL)

Mr. A.K. Bhardwaj, Member (J) :-

As prayed by Shri Ashish Nischal, learned counsel for applicant, OA is dismissed as withdrawn. It goes without saying that if the salary of the applicant was fixed at lower stage than that of any of his junior, he will have a right to seek step up of pay in accordance with law. No costs.

(V.N. Gaur)
Member (A)

(A.K. Bhardwaj)
Member (J)

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